

# ORISSA HIGH COURT

## CASES REGISTERED REPORT AS ON :07/01/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
1	D-BLAPL/40172/2025 BLAPL/102/2026	RAJIB @ RAJESH AGRAWAL @ RAJU VS STATE OF ODISHA	GOKULANANDA SAHU VS	JHARBANDH /166 /2025 S.D.J.M.,PADAMPUR(Bargarh ) GR/0001375/2025
2	D-BLAPL/40220/2025 BLAPL/103/2026	RAGHUNATH SETHI VS STATE OF ODISHA	SWAYAMPRAVA DASH VS	MANAMUNDA /113 /2025 ADDL.SESSION JUDGE CUM SPL.JUDGE Spl/0000068/2025
3	D-BLAPL/30/2026 BLAPL/104/2026	RANJAN PANDA VS STATE OF ODISHA	MAHES DAS VS	SHERAGADA /348 /2025 A.D.J.,ASKA(Ganjam) ST/0000503/2025
4	D-BLAPL/2/2026 BLAPL/105/2026	GAGAN BIHARI SAHOO VS STATE OF ODISHA	SATYAJIT MOHAPATRA VS	/ /0 SPECIAL JUDGE,BALLIGUDA(Kandhama 2(A)CC/0000042/2025
5	D-BLAPL/148/2026 BLAPL/106/2026	LUPTIKANTA SAHOO VS STATE OF ODISHA	DEEPAK KU SAHOO VS	MALKANGIRI /201 /2025 DISTRICT AND SESSIONS JUDGE,MAL CT/0000074/2025
6	D-BLAPL/40067/2025 BLAPL/107/2026	BINAYAK NAYAK VS STATE OF ODISHA(VIG.)	BIBHU PRASAD CHHUALSINGH VS	VIGILANCE PS (BERHAMPUR) /18 /2025 SPECIAL JUDGE (VIGILANCE), PHULBA GR/0000006/2025
7	D-BLAPL/181/2026 BLAPL/108/2026	MANOJ KUMAR SETHI VS STATE OF ODISHA	SANJIT MISHRA VS	/ /0 3RD A.D.J., BHUBANESWAR(Khordha ) TR/0000462/2025
8	D-BLAPL/186/2026 BLAPL/109/2026	ANANTH SUBASH CHANDRA BOSE VS STATE OF ODISHA	BIJAYA KUMAR RAGADA VS	RAYAGADA G.R.P. /63 /2025 SPECIAL JUDGE,RAYAGADA(Rayagada ) TR/0000043/2025
9	D-BLAPL/60/2026 BLAPL/110/2026	PITARA NAYAK VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	/ /0 A.D.J. CUM SPECIAL JUDGE,BERHAMPT 2(A)CC/0000014/2025
10	D-BLAPL/191/2026 BLAPL/111/2026	TIKINA @ MD.NASARTULLA VS STATE OF ODISHA	BIJAY KUMAR BEHERA VS	TIGIRIA /38 /2023 J.M.F.C.,TIGIRIA(Cuttack) CT/0000036/2023
11	D-BLAPL/192/2026 BLAPL/112/2026	RADHAKANTA SETHI @ ABHIMANYU MISHRA VS STATE OF ODISHA	AMITAV TRIPATHY VS	KANTAMAL /237 /2024 ADDL.SESSION JUDGE CUM SPL.JUDGE Spl/0000153/2024

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12	D-BLAPL/40154/2025 BLAPL/113/2026	BABU @ SUBASH DALABEHERA VS STATE OF ODISHA	RAMAKRUSHNA PATTANAIAK VS	SARANAKUL /67 /2023 A.D.J.,ODAGAON(Nayagarh ) ST/000013/2025
13	D-BLAPL/40776/2025 BLAPL/114/2026	TITUN @ CHANDAN BEHERA VS STATE OF ODISHA	AMULYA RATNA PANDA VS	BALASORE TOWN /231 /2025 DISTRICT & SESSIONS JUDGE,BALASO ST/0000255/2025
14	D-BLAPL/29/2026 BLAPL/115/2026	BABULA NALLA VS STATE OF ODISHA	MAHES DAS VS	/ /0 SPECIAL JUDGE,BALLIGUDA(Kandhamal) 2(A)CC/000069/2025
15	D-BLAPL/206/2026 BLAPL/116/2026	SAMANDAR KUMAR SINGH @ SAMUNDAR VS STATE OF ODISHA	RAMESH CHANDRA MAHARANA VS	PHULBANI SADAR /85 /2025 SPECIAL JUDGE, PHULBANI(Kandhamal) Spl/0000071/2025
16	D-BLAPL/115/2026 BLAPL/117/2026	MANOJ SUTAR VS STATE OF ODISHA	MANGU NANDY VS	MALKANGIRI /197 /2025 S.D.J.M.,MALKANGIRI(Malkangiri ) GR/0000258/2025
17	D-BLAPL/155/2026 BLAPL/118/2026	MADILA SHANKAR @ M. SHANKAR VS STATE OF ODISHA	ASHOK DAS VS	JARADA /392 /2022 3RD A.D.J.-CUM-SPL.JUDGE, BERHAMPUR ST/0000204/2023
18	D-BLAPL/178/2026 BLAPL/119/2026	HITESH JENA VS STATE OF ODISHA	RAMESH MAHARANA VS	SAHID NAGAR P.S. /355 /2025 AD-HOC A.D.J.(FTSC-II),BHUBANESWAR TR/0000571/2025
19	D-BLAPL/208/2026 BLAPL/120/2026	SK SAHEB ALLI @ SAIF ALLI VS STATE OF ODISHA	KULDEEP MOHANTY VS	KHANTAPADA /342 /2024 A.D.J.,BALASORE(Baleshwar) ST/0000177/2025
20	D-BLAPL/40396/2025 BLAPL/121/2026	MANOJ PARIDA VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	/ /0 3RD A.D.J., CUTTACK(Cuttack) 2(A)CC/0000062/2025
21	D-BLAPL/215/2026 BLAPL/122/2026	LAXMI NARAYAN MOHANTY VS STATE OF ODISHA	JAJATI KESHARI KHUNTIA VS	KORAPUT TOWN /239 /2025 AD-HOC A.D.J.(FTSC),JEYPORE(Koraput) TR/0000067/2025
22	D-BLAPL/217/2026 BLAPL/123/2026	AMBI DANDPAT VS STATE OF ODISHA	AMULYA RATNA PANDA VS	RAIBANIA /89 /2024 A.D.J.,JALESWAR(Baleshwar) ST/0000478/2024
23	D-BLAPL/210/2026	SATYABRAT PADHI @ SATYABRATA PADHI	SOUMYA RANJAN DAS	LAHUNIPADA /239 /2025

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	BLAPL/124/2026	VS STATE OF ODISHA	VS	S.D.J.M.-CIVIL JUDGE (SD),BONAI(Sund GR/0000947/2025
24	D-BLAPL/218/2026 BLAPL/125/2026	SASHIKANTA SAMAL VS STATE OF ODISHA	RAMESH MAHARANA VS	/ /0 SPECIAL JUDGE,ANGUL(Anugul ) Spl/0000042/2025
25	D-BLAPL/226/2026 BLAPL/126/2026	BIBHUTI BHUSAN SUNDARAY @ KALU VS STATE OF ODISHA	PRAFULLA KUMAR KHATEI VS	KHURDA MODEL /543 /2025 1ST A.D.J.-CUM-SPL.JUDGE, KHURDA(K TR/0000155/2025
26	D-BLAPL/227/2026 BLAPL/127/2026	BINOD ORAM VS STATE OF ODISHA	SUNIL KUMAR PANDA VS	JHARSUGUDA /183 /2022 SPECIAL JUDGE (POCSO), JHARSUGUD Spl/0000024/2022
27	D-BLAPL/142/2026 BLAPL/128/2026	SANJAYA MAJUMDAR VS STATE OF ODISHA	DEEPAK KU SAHOO VS	MARINE PS AT JAMBO /136 /2025 S.D.J.M.,KENDRAPARA(Kendrapara ) GR/0001320/2025
28	D-BLAPL/229/2026 BLAPL/129/2026	ANANDA RAI @ SANAT VS STATE OF ODISHA	SK. ZAFARULLA VS	JHARSUGUDA /587 /2025 S.D.J.M.-ADDL.CIVIL JUDGE(JD),JHARS CT/0002540/2025
29	D-BLAPL/145/2026 BLAPL/130/2026	LITU @ PABITRA SENAPATI VS STATE OF ODISHA	DEEPAK KU SAHOO VS	/ /0 SPECIAL JUDGE,KENDRAPARA(Kendrap TR/0000090/2025
30	D-BLAPL/214/2026 BLAPL/131/2026	SUKURA DANDAPATA VS STATE OF ODISHA	AMULYA RATNA PANDA VS	RAIBANIA /89 /2024 A.D.J.,JALESWAR(Baleshwar) ST/0000478/2024
31	D-BLAPL/216/2026 BLAPL/132/2026	RASHMI RANAJN BHOLA @ SILU @ RASHMI RANJAN BHOL VS STATE OF ODISHA	BISHNU PRASAD PRADHAN VS	SPL.TASK FORCE /12 /2022 3RD A.D.J., BHUBANESWAR(Khordha ) TR/0000206/2022
32	D-BLAPL/323/2026 BLAPL/133/2026	CHANCHAL JANA VS STATE OF ODISHA	SK. ZAFARULLA VS	KONARK /205 /2025 J.M.F.C.,KONARK(Puri) GR/0000739/2025
33	D-BLAPL/350/2026 BLAPL/134/2026	RAMESWAR RANA VS STATE OF ODISHA	SK. ZAFARULLA VS	BOUDH /178 /2025 SPECIAL JUDGE,BAUDH(Baudh ) Spl/0000082/2025
34	D-BLAPL/295/2026 BLAPL/135/2026	SANJAY KUMAR MALIK VS	PRABIR KUMAR RAY VS	/ /0 DIST.& SESSIONS JUDGE,JAJPUR(Jajapu

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35	D-BLAPL/305/2026 BLAPL/136/2026	STATE OF ODISHA MANAS RANJAN JENA VS	SUDHANSHU SEKHAR DASH VS	Spl/0000014/2025 / /0 DISTRICT & SESSIONS JUDGE,CUTTACK
36	D-BLAPL/231/2026 BLAPL/137/2026	STATE OF ODISHA HARESH KUMBHAR VS	SK. ZAFARULLA VS	2(A)CC/0000096/2024 MALKANGIRI /644 /2025 S.D.J.M.,MALKANGIRI(Malkangiri )
37	D-BLAPL/37528/2025 BLAPL/138/2026	STATE OF ODISHA CHHOTU SENDRIYA @ SENDRIYA @ SENDIRYA VS	DIBYA JYOTI SAHOO VS	GR/0000871/2025 JHARSUGUDA SADAR /442 /2025 S.D.J.M.-ADDL.CIVIL JUDGE(JD),JHARSUGUDA
38	D-BLAPL/38786/2025 BLAPL/139/2026	STATE OF ODISHA JITENDRA ROUT VS	MRITUNJAY BANERJEE VS	CT/0002243/2025 PURI SADAR /515 /2025 GRAMA NYAYADHIKARI,PURI(Puri)
39	D-BLAPL/318/2026 BLAPL/140/2026	STATE OF ODISHA SOUBHAGYA KUMURA VS	PRAVIN KUMAR HOTA VS	GR/0000666/2025 PLANTSITE /733 /2025 S.D.J.M.,(PANPOSH), ROURKELA(Sundargarh)
40	D-BLAPL/259/2026 BLAPL/141/2026	STATE OF ODISHA AYUSH NAMDEV VS	BHARAT BHUSAN ROURTRAY VS	GR/0002590/2025 / /0 SPECIAL JUDGE,ROURKELA(Sundargarh)
41	D-BLAPL/38979/2025 BLAPL/142/2026	STATE OF ODISHA SAKTI PRASAD NAIK @ BABULU VS	DIPTIMAYA PATTNAIK VS	SPL. 2(a)C.C./0000021/2025 RASOL /162 /2025 SPECIAL JUDGE,DHENKANAL(Dhenkanal)
42	D-BLAPL/39365/2025 BLAPL/143/2026	STATE OF ODISHA PANDAB BEHERA VS	MRITUNJAY BANERJEE VS	Spl/0000007/2025 PURI SADAR /515 /2025 GRAMA NYAYADHIKARI,PURI(Puri)
43	D-BLAPL/262/2026 BLAPL/144/2026	STATE OF ODISHA P.SHIVA VS	BHARAT BHUSAN ROURTRAY VS	GR/0000666/2025 PATNAGARH /164 /2025 A.D.J,PATNAGARH(Balangir)
44	D-BLAPL/67/2026 BLAPL/145/2026	STATE OF ODISHA DANDADHAR BEHERA VS	RAJESH KUMAR MAHAPATRA VS	SC/0000072/2025 THAKURGARH /306 /2025 S.D.J.M.,ATHMALLIK(Anugul )
45	D-BLAPL/235/2026 BLAPL/146/2026	STATE OF ODISHA SK. SAHIL VS	SK. ZAFARULLA VS	GR/0001423/2025 SORO /1037 /2025 SPECIAL JUDGE (POCSO), BALASORE(Balasore)
		STATE OF ODISHA		Spl/0000387/2025

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46	D-BLAPL/241/2026 BLAPL/147/2026	ANANTA PRADHAN VS STATE OF ODISHA	AKSHAYA KUMAR SAHOO VS	BALICHANDRAPUR /516 /2024 AD-HOC A.D.J.(FTSC),JAJPUR(Jajapur ) Spl/000095/2025
47	D-BLAPL/263/2026 BLAPL/148/2026	MANUA @ MANOJ MANSINGH @ MANASINGH VS STATE OF ODISHA	PRAVASH CHANDRA JENA VS	KHURDA SADAR /344 /2025 SPECIAL JUDGE (NDPS),KHURDA(Khor TR/0000133/2025
48	D-BLAPL/242/2026 BLAPL/149/2026	ADITYA BHOI VS STATE OF ODISHA	AKSHAYA KUMAR SAHOO VS	BIRMAHARAJPUR /199 /2025 S.D.J.M.,BIRMAHARAJPUR(Sonepur ) GR/0000438/2025
49	D-BLAPL/249/2026 BLAPL/150/2026	SUSANTA BHUYAN @ SUSANTA KUMAR BHUYAN VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	BEGUNIAPADA /352 /2024 J.M.F.C.-ADDL.CIVIL JUDGE (JD),KHALI GR/0001528/2024
50	D-BLAPL/250/2026 BLAPL/151/2026	SOUMYA RANJAN PRADHAN VS STATE OF ODISHA	SK. ZAFARULLA VS	/ /0 SPECIAL JUDGE,ANGUL(Anugul ) Spl/0000033/2025
51	D-BLAPL/355/2026 BLAPL/152/2026	SULTAN @ SUTTAN AHAMAD KHAN VS STATE OF ODISHA	SK. ZAFARULLA VS	KONARK /205 /2025 J.M.F.C.,KONARK(Puri) GR/0000739/2025
52	D-BLAPL/255/2026 BLAPL/153/2026	JAGANNATH GHARANI VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	NACHUNI /60 /2025 J.M.F.C.-CIVIL JUDGE (JD),BANPUR(Kh GR/0000128/2025
53	D-BLAPL/352/2026 BLAPL/154/2026	RAJESH KHILA VS STATE OF ODISHA	PRANAY KUMAR MAHARAJ VS	JEYPORE SADAR /209 /2024 SPECIAL JUDGE,JEYPORE(Koraput) TR/0000046/2024
54	D-BLAPL/40426/2025 BLAPL/155/2026	SHANKAR LUHAR VS STATE OF ODISHA	PRASANTA KUMAR ROUSTRAY VS	JONK /266 /2025 S.D.J.M.-CIVIL JUDGE (JD),NAWAPARA CT/0000887/2025
55	D-BLAPL/362/2026 BLAPL/156/2026	BISHNU PRASAD SWAIN VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	/ /0 SPECIAL JUDGE (NDPS),KHURDA(Khor TR/0000150/2025
56	D-CMAPL/130/2026 CMAPL/3/2026	HADIBANDHU SENAPATY @ SENAPATI VS HARIHAR BEHERA	SUVASHISH PATTANAIAK VS	/ / ( ) / /
57	D-CMAPL/54014/2025	BRABIT KUMAR MOHAPATRA @ BRABIT MAHAPATRA	SIDHARTHA MISRA	/ /

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	CMAPL/4/2026	VS STATE OF ODISHA	VS	() //
58	D-CMP/54468/2025 CMP/24/2026	UMAKANTA BEHERA VS COLLECTOR CUM DISTRICT MAGISTRATE, BALASORE	DHARMENDRA SETHY VS	// CIVIL JUDGE (SD),NILAGIRI(Baleshwar) IA/0000077/2024
59	D-CMP/239/2026 CMP/25/2026	M/S. HALLMARK ORNAMENTS PVT. LTD.,KHURDA VS RINKESH PANDA	DEBAKANTA MOHANTY VS	// 1ST ADDL.CIVIL JUDGE(SD),BHUBANE TS/0000409/2001
60	D-CMP/54749/2025 CMP/26/2026	SUMITRA PATEL VS LAXMIPRIYA PATEL	DEBASISH SAMAL VS	// CIVIL JUDGE (SD),SUNDERGARH(Sunda LA/0000031/2015
61	D-CMP/43258/2025 CMP/27/2026	RAMA CHANDRA ROUT VS BIJAYA KUMAR ROUT	ACHYUTANANDA PATTANAIAK VS	// CIVIL JUDGE (JD),KENDRAPARA(Kendr EC/0000002/2010
62	D-CMP/791/2026 CMP/28/2026	MANAS RANJAN KANDI VS UTKAL CHEMISTS AND DRUGGISTS ASSOCIATION, KHORDHA	SANTOSH KUMAR SAMANTARAY VS	// CIVIL JUDGE (SD),BHUBANESWAR(Kh SC/0002981/2025
63	D-CMP/360/2026 CMP/29/2026	RAJESH AGARWAL @ RAJESH KUMAR AGARWAL VS SATYABHAMA BEHURA	GYANA RANJAN MAHAPATRA VS	// CIVIL JUDGE (SD),1ST COURT,CUTTAC CMA/0000216/2024
64	D-CMP/334/2026 CMP/30/2026	RAJESH AGARWAL@RAJESH KUMAR AGARWAL VS SATYABHAMA BEHURA	GYANA RANJAN MAHAPATRA VS	// CIVIL JUDGE (SD),1ST COURT,CUTTAC CMA/0000216/2024
65	D-CMP/246/2026 CMP/31/2026	SAGARIKA PANIGRAHI VS SATYABHAMA NAYAK	BHASKAR CHANDRA PANDA VS	// CIVIL JUDGE (SD),KODALA(Ganjam) CS/0000051/2023
66	D-CMP/255/2026 CMP/32/2026	PRAMOD KUMAR PRADHAN VS HEMANTA KUMAR BARAL	BHASKAR CHANDRA PANDA VS	// CIVIL JUDGE (SD),KENDRAPARA(Kendr EC/0000010/2019
67	D-CONTC/54124/2025 CONTC/112/2026	SAGAR KUMAR SAHU VS PRATAP KOTTAPALLI, DIVISIONAL FOREST OFFICER,IFS, PHULBANI	ADV VS	// () //
68	D-CONTC/54185/2025 CONTC/113/2026	NISHIKANTA ROUT VS	ADYASIDHI MISHRA VS	// () ()

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69	D-CONTC/54160/2025 CONTC/114/2026	SATYABRATA SAHU, I.A.S SANTOSH KUMAR RATH VS ARAVIND AGRAWAL, IAS	SANTOSH KUMAR MAHANTY VS	// // 0 //
70	D-CONTC/54162/2025 CONTC/115/2026	SATYABRATA BEHERA VS ARAVIND AGRAWAL, IAS	SANTOSH KUMAR MAHANTY VS	// 0 //
71	D-CONTC/118/2026 CONTC/116/2026	JHUNUBALA DEI VS N.TIRUMALA NAIK, IAS	PRAFULLA KUMAR MAHAPATRA VS	// 0 //
72	D-CONTC/142/2026 CONTC/117/2026	JUGAL CHARAN NAYAK VS N.TIRUMALA NAIK, IAS	PRAFULLA KUMAR MAHAPATRA VS	// 0 //
73	D-CONTC/54119/2025 CONTC/118/2026	DINABANDHU MEHER VS SATYABRATA SAHU, IAS	JAGABANDHU SAHU VS	// 0 //
74	D-CONTC/54271/2025 CONTC/119/2026	PRATAP KUMAR MISHRA VS ANU GARG, SECRETARY WATER RESOURCES DEPTT.	ADV VS	// 0 //
75	D-CONTC/54302/2025 CONTC/120/2026	MANJULATA JATI VS JISU KRISHNA DAS, OAS	BIKASH KUMAR ROUSTRAY VS	// 0 //
76	D-CONTC/54390/2025 CONTC/121/2026	SARAT KUMAR DAS VS ANU GARG, I.A.S	ADV. VS	// 0 //
77	D-CONTC/54421/2025 CONTC/122/2026	PRABHU DATTA HIMANSU MISHRA VS SATYABRATA SAHU, IAS	SISIR DAS VS	// 0 //
78	D-CONTC/53642/2025 CONTC/123/2026	SUNIL KUMAR SATAPATHY VS DR .N.THIRUMALA NAIK, IAS	ADV. VS	// 0 //
79	D-CONTC/54517/2025 CONTC/124/2026	LOKANATH SUNA VS DR. N. THIRUMALA NAYAK, I.A.S.	ADV. VS	// 0 //

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80	D-CONTC/55266/2025 CONTC/125/2026	PRAFULLA KUMAR TRIPATHY VS DEORANJAN KUMAR SINGH,IAS	ADV VS	// 0 //
81	D-CONTC/53516/2025 CONTC/126/2026	BEDA PRAKASH PANI VS ARVIND SINGH, C.E.O, TPCODL, BHUBANESWAR	ADV. VS	// 0 //
82	D-CONTC/54637/2025 CONTC/127/2026	RASMITA BEHERA VS RAMESH CHANDRA MAJHI, CHIEF FIRE OFFICER, CUTTACK	AJAYA KUMAR PRADHAN VS	// 0 //
83	D-CONTC/27/2026 CONTC/128/2026	MANAGING COMMITTEE OF GADIBRAHMA GIRLS HIGH SCHOOL,JAGANATHPUR VS DR.N.THURUMALLA NAIK, I.A.S	SWOYAM PRABHU JENA VS	// 0 //
84	D-CONTC/28/2026 CONTC/129/2026	MANAGING COMMITTEE OF TORA GIRLS HIGH SCHOOL VS DR. N.THIRUMALA NAIK, I.A.S	SWOYAM PRABHU JENA VS	// 0 //
85	D-CONTC/85/2026 CONTC/130/2026	BIDYUBHUSAN SENAPATI VS UMESH CHANDRA SETHI,SUPERINTENDING ENGINEER,KENDRAPARA IRRIGATION DIVISION,KENDRAPADA	ADV. VS	// 0 //
86	D-CONTC/50071/2025 CONTC/131/2026	SANTILATA SAMAL VS N. THIRUMALA NAIK,IAS	SURYAKANTA DASMOHAPATRA VS	// 0 //
87	D-CONTC/51595/2025 CONTC/132/2026	KRISHNA CH.THAPA VS ARAVIND AGRAWAL, IAS	ADV. VS	// 0 //
88	D-CONTC/853/2026 CONTC/133/2026	KEDARNATH PRADHANI VS SANJAY KUMAR SINGH, I.A.S	SANGRAM JENA VS	// 0 //
89	D-CONTC/52968/2025 CONTC/134/2026	DIBAKAR BEHERA VS DILARANI DORA, DIRECTOR TREASURY AND INSPECTION ODISHA	ADV VS	// 0 //
90	D-CONTC/53576/2025 CONTC/135/2026	S RASHMITA PATRO VS PRITIPARNA MISHRA, OAS	ADV. VS	// 0 //
91	D-CONTC/53646/2025	JANANI MEHER	AGNIHOTRA SAHU	//

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	CONTC/136/2026	VS SONALI PATTNAIK, TAHASILDAR, BARGARH	VS	() //
92	D-CONTC/53846/2025 CONTC/137/2026	KSHIROD KUMAR DAS VS DEORANJAN KUMAR SINGH, IAS	ADV. VS	// () //
93	D-CONTC/54177/2025 CONTC/138/2026	BASANTI BEHERA VS DIBYA JYOTI PARIDA, I.A.S	ADV. VS	// () //
94	D-CONTC/54423/2025 CONTC/139/2026	RADHARANI SAMAL VS DR. N.PHIRUMALA NAIK, I.A.S	ADV. VS	// () //
95	D-CONTC/54457/2025 CONTC/140/2026	RASHMITA BINDHANI VS PURNA CHANDRA SETHI, D.E.O, MAYURBHANJ	NRUSINGH CH. ROUT VS	// () //
96	D-CONTC/54458/2025 CONTC/141/2026	AVIMONUE ROUT VS DEVILAL MALLICK, B.E.O, JAJPUR	NRUSINGH CH. ROUT VS	// () //
97	D-CONTC/54461/2025 CONTC/142/2026	DEBA PRASAD SAMAL VS KALIPRASANNA MOHAPATRA, I.A.S	ADV. VS	// () //
98	D-CRLA/40812/2025 CRLA/22/2026	TAPAN BEHERA VS STATE OF ODISHA	BIBHU PRASAD DAS VS	PATKURA /135 /2014 AD-HOC A.D.J. (FTSC),KENDRAPARA(K ST/0000207/2016
99	D-CRLA/38331/2025 CRLA/23/2026	BIRANJAN MOHAPATRA VS STATE OF ODISHA	DEBI PRASAD DHAL VS	//0 A.D.J.,BALASORE(Baleshwar) CRA/000012/2009
100	D-CRLA/40856/2025 CRLA/24/2026	KAILASH CHANDRA PATRA VS STATE OF ODISHA	SURYASNATA MOHAPATRA VS	BAIDESWAR /26 /2014 ASST. SESSION JUDGE, BANKI(Cuttack) ST/0000037/2022
101	D-CRLA/39071/2025 CRLA/25/2026	PAPU NAYAK VS STATE OF ODISHA	ANUGRAHA N. SAMANTRAY VS	DHENKANAL TOWN /544 /2025 SPECIAL JUDGE,DHENKANAL(Dhenkan Spl/0000042/2025
102	D-CRLA/40463/2025 CRLA/26/2026	KEDARNATH JENA@PARABASIA VS	DEBASNAN DAS VS	ITAMATI /88 /2022 DISTRICT AND SESSIONS JUDGE,NAY

**ORISSA HIGH COURT**

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
103	D-CRLA/40550/2025 CRLA/27/2026	STATE OF ODISHA M.KOUSER VS STATE OF ODISHA	DUSHMANTA SAHOO VS	ST/0000246/2022 / /0 3RD A.D.J.-CUM-SPL.JUDGE, BERHAMPUR
104	D-CRLA/76/2026 CRLA/28/2026	DUSHMANTA BHUE@BABLU VS STATE OF ODISHA	SIDHARTHA SANKAR RAY (2) VS	2(A)CC/0000009/2025 JHARSUGUDA /111 /2022 SPECIAL JUDGE (POCSO), JHARSUGUDA
105	D-CRLA/137/2026 CRLA/29/2026	STATE OF ODISHA ABHIMANYU SAHOO VS STATE OF ODISHA	SANTOSH KUMAR MOHANTY VS	Spl/0000018/2022 CUTTACK VIGILANCE /23 /2012 SPECIAL JUDGE(VIGILANCE),DHENKA
106	D-CRLLP/16/2026 CRLLP/8/2026	STATE OF ODISHA STATE OF ODISHA VS RAMPEE KUMAR YADAV	PARTHA SARATHI NAYAK, A.G.A. VS	GR/0000023/2012 MOHANA /37 /2021 SPECIAL JUDGE,PARLAKHEMUNDI(Gajapati)
107	D-CRLMA/39606/2025 CRLMA/2/2026	ROHITA ROUT@ROHIT ROUT VS STATE OF ODISHA	ADV. VS	GR/0000038/2021 BANKI /405 /2025 ( ) //
108	D-CRLMA/40408/2025 CRLMA/3/2026	VIJAY KISHORE BHAI CHAVDA VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	CYBER CRIME AND ECONOMIC OFFENSES S.D.J.M.,BHUBANESWAR(Khordha ) CT/0000708/2025
109	D-CRLMA/40732/2025 CRLMA/4/2026	CHITIBABU SIRIMA VS STATE OF ODISHA	ADV. VS	PAPERMETLA P.S. /5 /2025 ( ) //
110	D-CRLMC/40508/2025 CRLMC/75/2026	R.HARICHARAN VS STATE OF ODISHA	LALITENDU MISHRA VS	BERHAMPUR SADAR /392 /2025 J.M.F.C.(R),BERHAMPUR(Ganjam) GR/0001365/2025
111	D-CRLMC/40648/2025 CRLMC/76/2026	SK. JABID VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	KHURDA SADAR /39 /2019 S.D.J.M.,KHURDA(Khordha ) GR/0000237/2019
112	D-CRLMC/40686/2025 CRLMC/77/2026	NILAMANI NAYAK VS STATE OF ODISHA	SUKANTA KUMAR NAYAK VS	BANSADA /65 /2014 C.J.M.,BHADRAK(Bhadrak ) ST/0000016/2019
113	D-CRLMC/40725/2025 CRLMC/78/2026	ANANDA CHANDRA JENA VS STATE OF ODISHA	PRATAP CHANDRA MISHRA VS	NANDIPADA /60 /2019 J.M.F.C, HATADIHI(Kendujhar) GR/0000207/2019

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
114	D-CRLMC/113/2026 CRLMC/79/2026	KELU CHARAN MOHANTY VS STATE OF ODISHA	RAJIB BIHARI MISHRA VS	BALANGA /43 /2003 J.M.F.C.,NIMAPARA(Puri) GR/0000295/2003
115	D-CRLMC/39892/2025 CRLMC/80/2026	SUMONKAR LIMMA @ PAPUN LIMMA @ SOMAN KAR LIMMA VS STATE OF ODISHA	SOUBHAGYA KUMAR DASH VS	SERANGO /36 /2022 SPECIAL JUDGE,PARLAKHEMUNDI(Gajapati) Spl/0000058/2022
116	D-CRLMC/39924/2025 CRLMC/81/2026	SHYAM SUNDAR KHUTULA@KHUTLA VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	KANTAMAL /88 /2016 ADDL.SESSION JUDGE CUM SPL.JUDGE Spl/0000006/2017
117	D-CRLMC/40357/2025 CRLMC/82/2026	PATNANA VENKATARAMANA MANIKANTA @ VENKET RAMAN MANIKANTH VS STATE OF ODISHA	BHABANI SHANKAR DASPARIDA VS	RAYAGADA TOWN /263 /2023 CIVIL JUDGE(SD)-CUM-A.S.J.(WOMENS) GR/0000586/2023
118	D-CRLMC/370/2026 CRLMC/83/2026	JAYANTA SINGH VS STATE OF ODISHA	KULDEEP MOHANTY VS	BARGARH RURAL /7 /2024 S.D.J.M.,BARGARH(Bargarh ) CT/0000062/2024
119	D-CRLMC/101/2026 CRLMC/84/2026	RABI BEHERA VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	ASKA /83 /2022 A.D.J.,ASKA(Ganjam) ST/0000022/2023
120	D-CRLMC/106/2026 CRLMC/85/2026	LEMON PARIDA VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	ASKA /82 /2022 A.D.J.,ASKA(Ganjam) ST/0000023/2023
121	D-CRLMC/15/2026 CRLMC/86/2026	NIHAR NAMRASIL VS STATE OF ODISHA	PVS NANAJI ACHARY VS	KOTPAD /169 /2022 AD-HOC ADDL. DIST. JUDGE (FTSC), JEJUR CT/0000146/2022
122	D-CRLMC/90/2026 CRLMC/87/2026	KAPAL BASUDEV@K.BASUDEV@KAPAL VASUDEV VS SUB-DIVISIONAL MAGISTRATE,CHATRAPUR	SANJAY KUMAR PRADHAN VS	/ /0 S.D.J.M.-CIVIL JUDGE (JD),CHATRAPUR CRMC/0000042/2025
123	D-CRLMC/236/2026 CRLMC/88/2026	VICTIM -CUM- INFORMANT VS STATE OF ODISHA	SUSANTA SEKHAR PARIDA VS	BINJHARPUR /553 /2025 DIST.& SESSIONS JUDGE,JAJPUR(Jajapur) CRREV/0000022/2025
124	D-CRLMC/93/2026 CRLMC/89/2026	AMITAV SATPATHY@SATAPATHY VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	BOUDH /413 /2025 S.D.J.M. CIVIL JUDGE (JD),BOUDH(Boudh) CT/0000478/2025
125	D-CRLMC/124/2026	M/S.ROAD AND ROOF CONSTRUCTION,ANGUL	ANUP UDAYA SENAPATI	/ /0

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	CRLMC/90/2026	VS ALVIN BITUMIX ENTERPRISES, GANJAM	VS	DISTRICT & SESSIONS JUDGE,BERHAM CRA/0000047/2025
126	D-CRLMC/139/2026 CRLMC/91/2026	ASIM NAYAK VS STATE OF ODISHA	BIBHU PRASAD CHHUALSINGH VS	TUMUDIBANDHA /90 /2024 SPECIAL JUDGE,BALLIGUDA(Kandham Spl/0000136/2024
127	D-CRLMC/156/2026 CRLMC/92/2026	MANOJ KUMAR JENA VS STATE OF ODISHA	SUKANTA KUMAR NAYAK VS	DHAMNAGAR /158 /2025 SPECIAL JUDGE (POCSO), BHADRAK(B Spl/0000056/2025
128	D-CRLMC/557/2026 CRLMC/93/2026	ASHOK KUMAR PADHAN VS STATE OF ODISHA	DEVASHIS PANDA VS	KATARBAGA /165 /2021 DISTRICT & SESSIONS JUDGE,SAMBAL ST/0000026/2022
129	D-CRLMC/38530/2025 CRLMC/94/2026	UDIT GARDIA VS STATE OF ODISHA	BIJAYA KUMAR RAGADA VS	AIRPORT P.S. /138 /2025 S.D.J.M.-ADDL.CIVIL JUDGE(JD),JHARS CT/0001816/2025
130	D-CRLMC/452/2026 CRLMC/95/2026	ABDUL KADIR VS STATE OF ODISHA	SMRUTI RANJAN ROUT VS	ANGUL TOWN /31 /2016 DISTRICT AND SESSIONS JUDGE,ANGU CT/0000175/2016
131	D-CRLMC/312/2026 CRLMC/96/2026	BHIMA @ KIRTI CHANDRA BEHERA VS STATE OF ODISHA	BHABANI PRASAD PRADHANI VS	G.R.P.S. (TITILAGARH) /23 /2003 S.D.J.M.-CIVIL JUDGE (JD),PATNAGARH GR/0000156/2003
132	D-CRLMC/384/2026 CRLMC/97/2026	LOKANATHA KANHAR VS STATE OF ODISHA	BIKASH KARNA VS	KANTAMAL /92 /2025 ADDL.SESSION JUDGE CUM SPL.JUDGE Spl/0000100/2025
133	D-CRLMC/40641/2025 CRLMC/98/2026	SUKUTA@BHAGIRATHI MALLIK VS STATE OF ODISHA	AMULYA RATNA PANDA VS	MANGALPUR /98 /2022 S.D.J.M.,JAJPUR(Jajapur ) CT/0000389/2022
134	D-CRLMP/39615/2025 CRLMP/10/2026	LAXMIPRIYA JENA VS STATE OF ODISHA	BYOMAKESH TRIPATHY VS	//0 () //
135	D-CRLMP/40161/2025 CRLMP/11/2026	GOLAP SWAIN VS DG, CRPF, DELHI	SANTOSH KUMAR MAHANTY VS	DIGAPAHANDI /150 /2023 () //
136	D-CRLMP/39617/2025 CRLMP/12/2026	CHANDINI NAIK VS	BYOMAKESH TRIPATHY VS	//0 ()

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### CASES REGISTERED REPORT AS ON :07/01/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
137	D-CRLMP/38793/2025 CRLMP/13/2026	STATE OF ODISHA PINU BAL VS	PRADEEP KUMAR DASH VS	// // ()
138	D-CRLMP/39400/2025 CRLMP/14/2026	STATE OF ODISHA ABRIKUMA BAGHEL VS	SUBHASIS MOHAPATRA VS	// //0 ()
139	D-CRLMP/40626/2025 CRLMP/15/2026	STATE OF ODISHA SANJAY KUMAR SWAIN VS	ALOK KUMAR MOHAPATRA VS	// //0 ()
140	D-CRLMP/35977/2025 CRLMP/9/2026	STATE OF ODISHA HARSHIL BAIRARIA VS	SOUMYA JYOTI BISWAL VS	// CYBER CRIME AND ECO. OFFENCE, CU S.D.J.M.,BHUBANESWAR(Khordha ) CMC/0000341/2024
141	D-CRLREV/40448/2025 CRLREV/12/2026	STATE OF ODISHA PRAKASH SETHI VS	SATYAJIT MOHAPATRA VS	//0 J.M.F.C.,SORO(Baleshwar) CRMC/0000317/2025
142	D-CRLREV/40560/2025 CRLREV/13/2026	STATE OF ODISHA SAMIR MAHARANA VS	PRATAP CHANDRA MISHRA VS	//0 DIST.& SESSIONS JUDGE,JAJPUR(Jajapu CRA/0000003/2025
143	D-CRLREV/40823/2025 CRLREV/14/2026	THE STATE OF ODISHA AKSHAYA KUMAR BISWAL VS	DIPTI RANJAN MOHAPATRA VS	//0 A.D.J.,JAJPUR(Jajapur ) CRREV/0000005/2024
144	D-CRLREV/40847/2025 CRLREV/15/2026	STATE OF ODISHA SUSANTA BEHERA VS	IPSA RAJGURU MOHAPATRA VS	//0 S.D.J.M.,KENDRAPARA(Kendrapara ) ICC/0000156/2023
145	D-CRLREV/34373/2025 CRLREV/16/2026	STATE OF ODISHA ASHIRBAD DAS VS	SOUMYA KANTA TRIPATHY VS	MALKANGIRI /43 /2025 S.D.J.M.,MALKANGIRI(Malkangiri ) GR/0000059/2025
146	D-CRLREV/40377/2025 CRLREV/17/2026	STATE OF ODISHA MAYABATI NANDA VS	DEBA PRASAD DAS VS	BALASORE VIGILANCE /59 /2000 SPECIAL JUDGE, VIGILANCE, BARIPAD CMC/0000003/2025
147	D-CRLREV/40187/2025 CRLREV/18/2026	STATE OF ODISHA(VIG.) BUDDAR RAJU RHODA VS STATE OF ODISHA	LALATENDU JENA VS	POTTANGI /53 /2024 S.D.J.M.,KORAPUT(Koraput) GR/0000329/2024

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### CASES REGISTERED REPORT AS ON :07/01/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
148	D-CRLREV/40650/2025 CRLREV/19/2026	VIKASH KUMAR VS ARPITA DEBADARSHINI	BISWAJIT PASAYAT VS	//0 A.D.J.,BHUBANESWAR(Khordha ) CRA/0000041/2025
149	D-CRLREV/37/2026 CRLREV/20/2026	HEMANTA KUMAR CHHURA VS STATE OF ODISHA	UMAKANTA BARIK VS	//0 2ND A.D.J.,ROURKELA(Sundargarh) CRA/0000028/2022
150	D-CRLREV/240/2026 CRLREV/21/2026	SAROJINI RATH VS STATE OF ODISHA	BITAS KUMAR SWAIN VS	PATTAPUR (ASKA) /5 /2023 PRESIDING OFFICER,O.P.I.D. COURT,BE CRA/0000006/2025
151	D-CRLREV/40799/2025 CRLREV/22/2026	ESO SABAR VS STATE OF ODISHA	RABINDRA KUMAR MISHRA VS	//0 SPECIAL JUDGE,PARLAKHEMUNDI(Gaj ICC/0000001/2025
152	D-CRLREV/40838/2025 CRLREV/23/2026	JAMULA TIRUMALA RAO @ J TIRUMALA RAO VS APPANNA SAHU	SOUBHAGYA KUMAR DASH VS	// J.M.F.C.,BERHAMPUR(Ganjam) ICC/0000092/2021
153	D-CRLREV/257/2026 CRLREV/24/2026	DR. BIBHU PRASAD NAYAK VS STATE OF ODISHA	MANAS KUMAR CHAND VS	HARICHANDANPUR /130 /2025 J.M.F.C.,KEONJHAR(Kendujhar) GR/0000709/2025
154	D-CRLREV/298/2026 CRLREV/25/2026	SURENDRA MIRGAN @ MIRIGAN VS STATE OF ODISHA	TUKUNA KUMAR MISHRA VS	DABUGAM /113 /2008 A.D.J.,UMERKOTE(Nabarangapur ) CRA/0000001/2021
155	D-EXP/53885/2025 EXP/2/2026	MANAS RANJAN BARIK VS STATE OF ODISHA	ADWITIYA SATPATHY VS	// ODISHA ADMINISTRATIVE TRIBUNAL, Oa/0002187/2018
156	D-FAO/54018/2025 FAO/12/2026	BIBEKANANDA JENA VS STATE OF ODISHA	SAMEER KUMAR DAS VS	// STATE EDUCATION TRIBUNAL,BHUBA MIS.CASE/0000009/2024
157	D-JCRLA/530/2026 JCRLA/10/2026	SANJIB DIGAL VS STATE OF ODISHA	ADV. VS	PHIRINGIA /185 /2024 AD-HOC A.D.J.(FTSC),PHULBANI(Kandh Spl/0000071/2024
158	D-JCRLA/531/2026 JCRLA/11/2026	SID @ SIBARAM PRADHAN VS STATE OF ODISHA	ADV. VS	G.UDAYAGIRI /71 /2025 SPECIAL JUDGE (POCSO), PHULBANI(K Spl/0000023/2025
159	D-JCRLA/339/2026	SHRINIBASH @ NAMA DEHURY	ADV.	ANGUL TOWN /52 /2019

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	JCRLA/1/2026	VS STATE OF ODISHA	VS	SPECIAL JUDGE (POCSO), ANGUL(Anug Spl/000008/2019
160	D-JCRLA/532/2026 JCRLA/12/2026	BENIRAM @ DHANIRAM PUJARI VS STATE OF ODISHA	ADV. VS	KODINGA /55 /2025 DISTRICT AND SESSIONS JUDGE,NAWA CT/000025/2025
161	D-JCRLA/533/2026 JCRLA/13/2026	CHAITANYA AMANATYA VS STATE OF ODISHA	ADV. VS	PAPADAHANDI /251 /2024 DISTRICT AND SESSIONS JUDGE,NAWA CT/000013/2025
162	D-JCRLA/340/2026 JCRLA/2/2026	BABU @PADMALOCHAN KAMILA VS HOME (STATE)	ADV. VS	SAHADEV KHUNTA /145 /2024 SPECIAL JUDGE (POCSO), BALASORE(E Spl/000092/2024
163	D-JCRLA/342/2026 JCRLA/3/2026	BARENDRA PATRA VS STATE OF ODISHA	ADV. VS	BALIAPAL /241 /2021 PRESIDING OFFICER, O.P.I.D. COURT,B ST/0000179/2022
164	D-JCRLA/343/2026 JCRLA/4/2026	MADAN MOHAN PRADHAN VS STATE OF ODISHA	ADV. VS	JARADA /439 /2023 AD-HOC A.D.J.(FTSC),BERHAMPUR(Gar Spl/0000233/2023
165	D-JCRLA/344/2026 JCRLA/5/2026	BADAL @ AJAYA KUMAR SAMAL VS STATE OF ODISHA	ADV. VS	MANGALPUR /26 /2019 AD-HOC A.D.J.(FTSC),JAJPUR(Jajapur ) Spl/0000110/2019
166	D-JCRLA/347/2026 JCRLA/6/2026	GURIA KHATUA VS STATE OF ODISHA	ADV. VS	JENAPUR /397 /2024 SPECIAL JUDGE (POCSO), JAJPUR(Jajapur Spl/0000175/2024
167	D-JCRLA/349/2026 JCRLA/7/2026	RAJIBA MAJHI VS STATE OF ODISHA	ADV. VS	BIJEPUR /8 /2023 SPECIAL JUDGE(POCSO),BHAWANIPAT Spl/0000037/2023
168	D-JCRLA/351/2026 JCRLA/8/2026	RAJIBA MAJHI VS STATE OF ODISHA	ADV. VS	BIJEPUR /9 /2023 SPECIAL JUDGE(POCSO),BHAWANIPAT Spl/0000036/2023
169	D-JCRLA/529/2026 JCRLA/9/2026	HARMI MALLICK VS STATE OF ODISHA	ADV. VS	DARINGBADI /144 /2024 AD-HOC A.D.J.(FTSC),PHULBANI(Kandh Spl/0000066/2024
170	D-MACA/49461/2025 MACA/33/2026	THE BRANCH MANAGER (LEGAL CLAIMS), EDELWEISS GENERAL INSURANCE COMPANY LIMITED, KOLKATA VS	ADV. VS	// 1ST A.D.J.,BERHAMPUR(Ganjam)

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
171	D-MACA/55011/2025 MACA/34/2026	RUNU NAHAK NANDALAL PASWAN VS BIJAY KUMAR BEHERA	DURGA CHARAN DEY VS	Mac/0000080/2023 // 3RD M.A.C.T.,CUTTACK(Cuttack)
172	D-MACA/54583/2025 MACA/35/2026	BIKASH JENA@BIKASH CHANDRA JENA VS BANABIHARI MOHANTY	DEBASISH PATNAIK VS	Mac/0000477/2019 // 3RD M.A.C.T., JAGATSINGHPUR(Jagatsir)
173	D-MACA/157/2026 MACA/36/2026	PARBATI BARPANDA VS BANSIDHAR RATHA	JAGABANDHU SAHU VS	Mac/0000028/2019 // 4TH M.A.C.T.,BOLANGIR(Balangir)
174	D-MACA/198/2026 MACA/37/2026	PRATIMA PRADHAN VS M/S. BHADAURIYA CARRIERS PVT. LTD., UTTAR PRADESH	PABITRA KUMAR NAYAK VS	Mac/0000066/2023 // 2ND A.D.J.,ROURKELA(Sundargarh)
175	D-MACA/346/2026 MACA/38/2026	BHABISHYA BHOI VS NARAYAN NAIK	DEBASISH PATNAIK VS	Mac/0000082/2020 // 3RD M.A.C.T.,CUTTACK(Cuttack)
176	D-MACA/431/2026 MACA/39/2026	PANCHANAN BEHERA VS MAYADHAR PANIGRAHI	BHAGIRATHI DASH VS	Mac/0000750/2021 // 3RD M.A.C.T.,CUTTACK(Cuttack)
177	D-MACA/42217/2025 MACA/40/2026	CHOLAMANDALAM MS GENERAL INSURANCE COMPANY LTD., BBSR VS GAYATRI BEHERA	GIRIJA PRASAD DUTTA VS	Mac/0000318/2014 // 5TH M.A.C.T., KHURDA(Khordha )
178	D-MACA/426/2026 MACA/41/2026	SOUMYA PRIYADARSINI PAL@SOMYA PRIYADARSINI PAL VS SUKANTA KUMAR BEHERA	KARUNAKAR DAS VS	Mac/0000022/2023 // 3RD M.A.C.T.,CUTTACK(Cuttack)
179	D-MACA/53374/2025 MACA/42/2026	B.M.,ORIENTAL INSURANCE CO. LTD.,JEYPORE VS MAMITA SETHI	PRASANTA KUMAR MAHALI VS	Mac/0000586/2016 // 1ST M.A.C.T.,KORAPUT(Koraput)
180	D-MATA/31/2026 MATA/11/2026	RENUBALA ROUT VS DIPAK KUMAR ROUT	BISWAJIT SAHOO VS	Mac/0000228/2018 // JUDGE, FAMILY COURT, NAYAGARH(N)
181	D-RPFAM/54833/2025 RPFAM/6/2026	SARBESWAR MISHRA VS NIRUPAMA RATH	BITAS KUMAR SWAIN VS	CP/0000027/2023 // JUDGE,FAMILY COURT,JAGATSINGPUR Crp/0000136/2023

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
182	D-RPFAM/44692/2025 RPFAM/7/2026	RAMESH KUMAR GOCHHI VS JASODA GOCHHI	ALOK KUMAR MOHAPATRA VS	// JUDGE, FAMILY COURT, NAYAGARH(N CRLMP/0000076/2023
183	D-RPFAM/54787/2025 RPFAM/8/2026	HARPRIT SINGH RANDHAWA VS NISHA SARNA @ KAUR	VIVEKANANDA JENA VS	// JUDGE, FAMILY COURT, JHARSGUDA(C CMC/0000002/2023
184	D-RSA/48108/2025 RSA/14/2026	RAMBHA @ RAMBHABATI NAYAK VS MAHESWARI NAYAK	PRAFULLA CHANDRA ACHARYA VS	// A.D.J.,KUCHINDA(Sambalpur) RFA/0000006/2014
185	D-RSA/55223/2025 RSA/15/2026	HALADHAR MOHANTY VS KANCHANBALA MOHANTY	SUVALAXMI DEVI VS	// ADDL.SPL.JUDGE,NIMAPARA(Puri) RFA/0000114/2016
186	D-RSA/52120/2025 RSA/16/2026	KRUSHNA CHANDRA CHOUHAN VS BRUNDABATI CHOUHAN	TIKERAM MEHER VS	// A.D.J.,PADAMPUR(Bargarh ) RFA/0000114/2010
187	D-RSA/39259/2025 RSA/17/2026	DEBASIS PANDA VS ADYAPADA PANDA@JAGANNATH PANDA	SURESH CHANDRA MOHANTY VS	// 2ND A.D.J., BARIPADA(Mayurbhanj) RFA/0000075/2023
188	D-RSA/54438/2025 RSA/18/2026	PUROJIT SAHU VS KSHYAMANIDHI SAHU	GOKULANANDA SAHU VS	// A.D.J.,PADAMPUR(Bargarh ) RFA/0000014/2023
189	D-RVWPET/53058/2025 RVWPET/5/2026	NARENDRA KUMAR KAMILA VS REKHA SHAOO	AMIT PRASAD BOSE VS	// ) //
190	D-RVWPET/53698/2025 RVWPET/6/2026	UNION OF INDIA VS NABANITA DAS	ABHISHEK MOHANTY(C.G.C) VS	// ) //
191	D-TRPCRL/40593/2025 TRPCRL/1/2026	LALANA MISHRA VS SANTOSINI NANDA	KARUNAKAR GAYA VS	//0 S.D.J.M.,JAGATSINGHPUR(Jagatsinghapur) DV M.C./0000129/2025
192	D-WA/54544/2025 WA/24/2026	STATE OF ODISHA VS BASANTA KUMAR DASH	AISHWARYA DASH,A.S.C VS	// ) //
193	D-WA/54552/2025	STATE OF ODISHA	SAROJ KUMAR JEE,A.G.A	//

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	WA/25/2026	VS	VS	0
		SUBAL CHARAN RANASANDHA		//
194	D-WA/55082/2025	STATE OF ODISHA	SURYA NARAYAN PATNAIK, A.G.A.	//
	WA/26/2026	VS	VS	0
		BHASKAR DHAL		//
195	D-WA/55080/2025	STATE OF ODISHA	SURYA NARAYAN PATNAIK, A.G.A.	//
	WA/27/2026	VS	VS	0
		PRAFULLA KUMAR SAMAL		//
196	D-WA/54546/2025	STATE OF ODISHA	AISHWARYA DASH,A.S.C	//
	WA/28/2026	VS	VS	0
		BALARAM KAR		//
197	D-WA/55081/2025	STATE OF ODISHA	SURYA NARAYAN PATNAIK, A.G.A.	//
	WA/29/2026	VS	VS	0
		UMAMANI MOHANTY		//
198	D-WA/55559/2025	STATE OF ODISHA	SIDHARTH PRASAD DAS,A.S.C	//
	WA/30/2026	VS	VS	0
		JUGAL PRADHAN		//
199	D-WA/55341/2025	GURUBARI MAHANANDIA	BIPLABA P.B. BAHALI	//
	WA/31/2026	VS	VS	0
		STATE OF ODISHA		//
200	D-WP(C)/52199/2025	SUMITA BARPANDA	SWAPNA KUMAR OJHA	//
	WP(C)/338/2026	VS	VS	0
		STATE OF ODISHA		//
201	D-WP(C)/54706/2025	JITESWARI CHOUDHURY	AMIYA KUMAR BEHERA	//
	WP(C)/339/2026	VS	VS	0
		MAHANADI COAL FIELDS, SUNDERGARH		//
202	D-WP(C)/54692/2025	JOGESH CHOUDHURY	AMIYA KUMAR BEHERA	//
	WP(C)/340/2026	VS	VS	0
		MAHANADI COAL FIELDS, SUNDERGARH		//
203	D-WP(C)/52483/2025	SURESH CHANDRA SAHOO	NIHAL RATH	//
	WP(C)/341/2026	VS	VS	0
		STATE OF ODISHA		//
204	D-WP(C)/54625/2025	BRUNDABAN BIHARI MISHRA	DILLIP KUMAR MOHAPATRA	//
	WP(C)/342/2026	VS	VS	0

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**CASES REGISTERED REPORT AS ON :07/01/2026**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
205	D-WP(C)/54620/2025 WP(C)/343/2026	STATE OF ODISHA TAPAN KUMAR PADHI VS	NIHAL RATH VS	// // 0
206	D-WP(C)/52758/2025 WP(C)/344/2026	STATE OF ODISHA HDB FINANCIAL SERVICES LTD., BBSR VS	MANAS RANJAN KHATUA VS	// // 0
207	D-WP(C)/52720/2025 WP(C)/345/2026	STATE OF ODISHA HARISCHANDRA BHARATI VS	ACHYUTANANDA PATTANAIAK VS	// // 0
208	D-WP(C)/54192/2025 WP(C)/346/2026	STATE OF ODISHA PRATAP MALLIK VS	RAMAKRISHNA BISOI VS	// // 0
209	D-WP(C)/165/2026 WP(C)/347/2026	STATE OF ODISHA ANADI CHARAN NATH VS	PRASANTA KUMAR SATAPATHY VS	// // 0
210	D-WP(C)/52726/2025 WP(C)/348/2026	STATE OF ODISHA ABHAYA KUMAR SAHOO VS	KUNAL KUMAR SWAIN VS	// // 0
211	D-WP(C)/52352/2025 WP(C)/349/2026	STATE OF ODISHA BHAGYARATHI DAS VS	AJAY KUMAR TRIPATHY VS	// // 0
212	D-WP(C)/52412/2025 WP(C)/350/2026	STATE OF ODISHA SANJULATA DEI @ SASMAL VS	VISWAJEET MALLICK VS	// // 0
213	D-WP(C)/53178/2025 WP(C)/351/2026	CONTROLLER OF ACCOUNTS, ODISHA SHAIK TABREZ MAHAMMAD VS	HARISH CHANDRA SAHOO VS	// // 0
214	D-WP(C)/52738/2025 WP(C)/352/2026	STATE OF ODISHA RAMESH CHANDRA JENA VS	KUNAL KUMAR SWAIN VS	// // 0
215	D-WP(C)/48552/2025 WP(C)/353/2026	STATE OF ODISHA TAPAS KUMAR MOHARANA VS	SPANDAN SRICHANDAN VS	// // 0
		STATE OF ODISHA		//

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216	D-WP(C)/54146/2025 WP(C)/354/2026	RAM CHANDRA RANA VS STATE OF ODISHA	DHANANJAYA MUND VS	// 0 //
217	D-WP(C)/53185/2025 WP(C)/355/2026	SAPNESWAR RAKSA VS STATE OF ODISHA	SURYA NARAYAN SATPATHY VS	// 0 //
218	D-WP(C)/52739/2025 WP(C)/356/2026	UPENDRA BEHERA VS STATE OF ODISHA	PRAVAT RANJAN SUTAR VS	// 0 //
219	D-WP(C)/560/2026 WP(C)/357/2026	ARABINDA HOTA VS THE COMMISSIONER, CGST, CX AND CUSTOMS, BHUBANESWAR	GOURAV KUMAR ROY CHOUDHURY VS	// 0 //
220	D-WP(C)/52421/2025 WP(C)/358/2026	GIRIJA SHANKAR SENDH VS THE COMMISSIONER OF COMMERCIAL TAXES AND GOODS AND SERVICES TAX, ODISHA	BHABANI PRASAD MOHANTY VS	// 0 //
221	D-WP(C)/52747/2025 WP(C)/359/2026	PRAFULLA KUMAR SAHU VS STATE OF ODISHA	MAHENDRA KUMAR SAHOO VS	// 0 //
222	D-WP(C)/53712/2025 WP(C)/360/2026	DEBENDRA RANA VS STATE OF ODISHA	DHANANJAYA MUND VS	// 0 //
223	D-WP(C)/53839/2025 WP(C)/361/2026	DILLIP KUMAR BEHERA VS STATE OF ODISHA	PRANAB KUMAR SAMANTRAY VS	// 0 //
224	D-WP(C)/49481/2025 WP(C)/362/2026	BHABAGRAHI SAHOO VS COLLECTOR AND DISTRICT MAGISTRATE, KHURDA	GYANA RANJAN MAHAPATRA VS	// 0 //
225	D-WP(C)/54077/2025 WP(C)/363/2026	BIJAYA RANJAN KARMI VS STATE OF ODISHA	KARUNAKAR GAYA VS	// 0 //
226	D-WP(C)/53851/2025 WP(C)/364/2026	RAJKUMAR SURJULIA VS STATE OF ODISHA	SAROJ KUMAR PADHY VS	// 0 //
227	D-WP(C)/52798/2025	JAYANTA KUMAR PANDA	PRAFULLA KUMAR MOHAPATRA	//

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	WP(C)/365/2026	VS STATE OF ODISHA	VS	0 //
228	D-WP(C)/53133/2025 WP(C)/366/2026	PRAGATI MOHANTY VS STATE OF ODISHA	SRINIVAS MOHANTY VS	// 0 //
229	D-WP(C)/53837/2025 WP(C)/367/2026	DILLIP KUMAR BEHERA VS STATE OF ODISHA	PRANAB KUMAR SAMANTRAY VS	// 0 //
230	D-WP(C)/54135/2025 WP(C)/368/2026	SURYAMANI RANA VS STATE OF ODISHA	DHANANJAYA MUND VS	// 0 //
231	D-WP(C)/52930/2025 WP(C)/369/2026	NIMAI CHARAN JENA VS STATE OF ODISHA	TUSAR KANTI PRAHARAJ VS	// 0 //
232	D-WP(C)/53159/2025 WP(C)/370/2026	SABITA MADHUAL VS STATE OF ODISHA	RAMAKRISHNA BISOI VS	// 0 //
233	D-WP(C)/52952/2025 WP(C)/371/2026	BIJAY KUMAR SAHOO VS STATE OF ODISHA	BIJAYLAXMI SAHOO VS	// 0 //
234	D-WP(C)/53667/2025 WP(C)/372/2026	SABITA KALLO VS STATE OF ODISHA	DEBASMITA DEBADARSINI VS	// 0 //
235	D-WP(C)/53339/2025 WP(C)/373/2026	BANABAR BEHERA VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //
236	D-WP(C)/54357/2025 WP(C)/374/2026	MUKTESWAR KATHAR VS STATE OF ODISHA	SARADA DASH VS	// 0 //
237	D-WP(C)/52759/2025 WP(C)/375/2026	HDB FINANCIAL SERVICES LTD.,BBSR VS STATE OF ODISHA	MANAS RANJAN KHATUA VS	// 0 //
238	D-WP(C)/55568/2025 WP(C)/376/2026	ARAKHITA SWAIN VS	ANJAN KUMAR BISWAL VS	// 0

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239	D-WP(C)/53337/2025 WP(C)/377/2026	STATE OF ODISHA JADU GOUD @ MAJHI VS	DHANANJAYA MUND VS	// // 0
240	D-WP(C)/54569/2025 WP(C)/378/2026	STATE OF ODISHA UDAYANATH SAHU VS	MANAS KUMAR SWAIN VS	// // 0
241	D-WP(C)/53338/2025 WP(C)/379/2026	STATE OF ODISHA CHANDRASEKHAR HANS VS	DHANANJAYA MUND VS	// // 0
242	D-WP(C)/53344/2025 WP(C)/380/2026	STATE OF ODISHA DURBALA GOUDA VS	DHANANJAYA MUND VS	// // 0
243	D-WP(C)/55257/2025 WP(C)/381/2026	STATE OF ODISHA SUSAMA SAHU VS	KRISHNA CHANDRA SAHU VS	// // 0
244	D-WP(C)/53345/2025 WP(C)/382/2026	STATE OF ODISHA HARI GOUD VS	DHANANJAYA MUND VS	// // 0
245	D-WP(C)/52807/2025 WP(C)/383/2026	STATE OF ODISHA ANSUMAN NANDA VS	PRAFULLA KUMAR MOHAPATRA VS	// // 0
246	D-WP(C)/54961/2025 WP(C)/384/2026	STATE OF ODISHA SASMITA PANIGRAHY VS	KSHIROD KUMAR ROUT VS	// // 0
247	D-WP(C)/53203/2025 WP(C)/385/2026	STATE OF ODISHA RAKESH KIRTANIA VS	PRABODHA CHANDRA NAYAK VS	// // 0
248	D-WP(C)/52958/2025 WP(C)/386/2026	STATE OF ODISHA REBATI MAHANTA VS	CHANDIPRASAD SAHANI VS	// // 0
249	D-WP(C)/54629/2025 WP(C)/387/2026	STATE OF ODISHA DAMAYANTI NAYAK VS	JYOTI RANJAN KHUNTIA VS	// // 0
		STATE OF ODISHA		//

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250	D-WP(C)/454/2026 WP(C)/388/2026	TRINATH SAHOO VS SUPERINTENDENT OF POLICE, NAYAGARH	BRAJA MOHAN SARANGI VS	// 0 //
251	D-WP(C)/53608/2025 WP(C)/389/2026	NIRMAL KUMAR AGRAWALLA VS THE COMMISSIONER OF GST, CENTRAL EXCISE AND CUSTOMS, BBSR	PRABODHA CHANDRA NAYAK VS	// 0 //
252	D-WP(C)/54352/2025 WP(C)/390/2026	AJAY KUMAR BEJ VS STATE OF ODISHA	MITHUN DAS VS	// 0 //
253	D-WP(C)/52825/2025 WP(C)/391/2026	PYARIMOHAN PATNAIK VS STATE OF ODISHA	SOURAV DAS VS	// 0 //
254	D-WP(C)/351/2026 WP(C)/392/2026	LAXMIDHAR MOHANTY VS STATE OF ODISHA	SUBASH CH PANI VS	// 0 //
255	D-WP(C)/55371/2025 WP(C)/393/2026	DAMAYANTI MALLIK VS COLLECTOR, JAJPUR	SUKANTA KUMAR NAYAK (2) VS	// 0 //
256	D-WP(C)/54904/2025 WP(C)/394/2026	MAHESH KUMAR JENA VS UNION OF INDIA	ABHIRAM SWAIN VS	// 0 //
257	D-WP(C)/54205/2025 WP(C)/395/2026	M/S. ORIGO COMMODITIES INDIA PRIVATE LIMITED, HARYANA VS ODISHA STATE WAREHOUSING CORPORATION (OSWC), BHUBANESWAR	BIBHU PRASAD DAS VS	// 0 //
258	D-WP(C)/53050/2025 WP(C)/396/2026	BINAPANI PATTANAIAK VS STATE OF ORISSA	DEBENDRANATH MISRA VS	// 0 //
259	D-WP(C)/55217/2025 WP(C)/397/2026	RAMAKANTA PANIGRHI VS STATE OF ODISHA	JYOTIRMAY GUPTA VS	// 0 //
260	D-WP(C)/53073/2025 WP(C)/398/2026	KISHORE CHANDRA BEHERA VS STATE OF ODISHA	JYOTI RANJAN KAR VS	// 0 //
261	D-WP(C)/34813/2025	MS RSS CREATION PVT. LTD., BHUBANESWAR	SITANSHU KUMAR DEY	//

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	WP(C)/399/2026	VS	VS	0
		DR INDRAMANI NATH		//
262	D-WP(C)/55312/2025	PRASANTA MOHAPATRA	NIHAL RATH	//
	WP(C)/400/2026	VS	VS	0
		STATE OF ODISHA		//
263	D-WP(C)/657/2026	DEBRAJ MOHANTY	DEBASISH SAMAL	//
	WP(C)/401/2026	VS	VS	0
		STATE OF ODISHA		//
264	D-WP(C)/52855/2025	Dr. SAMITA PATTANAYAK	DURGESH NARAYAN RATH	//
	WP(C)/402/2026	VS	VS	0
		STATE OF ODISHA		//
265	D-WP(C)/53119/2025	LILI MEHER	PRABODHA CHANDRA NAYAK	//
	WP(C)/403/2026	VS	VS	0
		STATE OF ODISHA		//
266	D-WP(C)/52949/2025	NIRAKAR SAHOO	BIJAYALAXMI SAHOO	//
	WP(C)/404/2026	VS	VS	0
		STATE OF ODISHA		//
267	D-WP(C)/523/2026	IVAN KUMAR SHAU	SRITAM KUMAR NAYAK	//
	WP(C)/405/2026	VS	VS	0
		STATE OF ODISHA		//
268	D-WP(C)/54188/2025	BIJAYALAL MAJHI	PRAMOD KUMAR JENA	//
	WP(C)/406/2026	VS	VS	0
		STATE OF ORISSA		//
269	D-WP(C)/49422/2025	MANAGING DIRECTOR, NAGARJUN CONSTRUCTION CO. LTD., HYDERABAD	SUNKURU SUDHAKAR RAO	//
	WP(C)/407/2026	VS	VS	0
		KABI JENA		//
270	D-WP(C)/53123/2025	MAA BHABANI SELF HELP GROUP	SUBASH CHANDRA ACHARYA	//
	WP(C)/408/2026	VS	VS	0
		STATE OF ODISHA		//
271	D-WP(C)/299/2026	ELINA ROUT	SOHAN MISHRA	//
	WP(C)/409/2026	VS	VS	0
		STATE OF ODISHA		//
272	D-WP(C)/726/2026	KAMALAKANTA BADU	AMIYA KUMAR MISHRA	//
	WP(C)/410/2026	VS	VS	0

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273	D-WP(C)/53424/2025 WP(C)/411/2026	COLLECTOR AND DISTRICT MAGISTRATE, KHORDHA MANAS MALIK VS STATE OF ODISHA	SIDDHANT SARANGI VS	// // 0 //
274	D-WP(C)/672/2026 WP(C)/412/2026	DR.HEMANTA KUMAR MOHARANA VS STATE OF ODISHA	LAXMIKANTA TRIPATHY VS	// 0 //
275	D-WP(C)/389/2026 WP(C)/413/2026	BIKRAM KESHARI MALLA VS STATE OF ODISHA	SAIBRATA RATH VS	// 0 //
276	D-WP(C)/53427/2025 WP(C)/414/2026	AMRITA V. NATH VS CHIEF MANAGER, STATE BANK OF INDIA, MANGALABAG BRANCH, CUTTACK	ARUN KUMAR MISHRA VS	// 0 //
277	D-WP(C)/50228/2025 WP(C)/415/2026	BISWAJIT DEHURY VS STATE OF ODISHA	SUDARSAN BEHERA VS	// 0 //
278	D-WP(C)/54799/2025 WP(C)/416/2026	MANORANJAN SAHOO VS STATE OF ODISHA	RAJIB RATH VS	// 0 //
279	D-WP(C)/53441/2025 WP(C)/417/2026	DEBENDRANATH SWAIN VS STATE OF ODISHA	TAPAN KUMAR BISWAL VS	// 0 //
280	D-WP(C)/88/2026 WP(C)/418/2026	RAGHUNATH SAHOO VS THE SUB COLLECTOR, BHUBANESWAR	ARIJEET MISHRA VS	// 0 //
281	D-WP(C)/53856/2025 WP(C)/419/2026	KANAKALATA MANGARAJ VS STATE OF ODISHA	SUSHANTA KUMAR JOSHI VS	// 0 //
282	D-WP(C)/68/2026 WP(C)/420/2026	TAPAN KUMAR MOHANTY VS STATE OF ODISHA	MANORANJAN NAYAK VS	// 0 //
283	D-WP(C)/54347/2025 WP(C)/421/2026	M/S JAY DEV PARIDA, SHAKTINAGAR VS STATE OF ODISHA	SIDHANT DWIBEDI VS	// 0 //

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284	D-WP(C)/55351/2025 WP(C)/422/2026	ASHA BARIK VS COLLECTOR, MAYURBHANJ	SANJAY KUMAR DAS VS	// 0 //
285	D-WP(C)/53566/2025 WP(C)/423/2026	KANGALI CHARAN BEHERA VS STATE OF ODISHA	PADMANAVA JENA VS	// 0 //
286	D-WP(C)/34823/2025 WP(C)/424/2026	MS RSS CREATION PVT LTD., BHUBANESWAR VS BIBHUTI BHUSAN CHOUDHURY	SITANSHU KUMAR DEY VS	// 0 //
287	D-WP(C)/53897/2025 WP(C)/425/2026	DR. PATITAPABAN SAHOO VS STATE OF ODISHA	SOUBHAGYA SWAIN VS	// 0 //
288	D-WP(C)/55346/2025 WP(C)/426/2026	SIDDHARTHA MOHANTY VS STATE OF ODISHA	PADMALAYA MOHAPATRA VS	// 0 //
289	D-WP(C)/53603/2025 WP(C)/427/2026	SUBASH CHANDRA BEHERA VS STATE OF ODISHA	ANAM CHARAN PANDA VS	// 0 //
290	D-WP(C)/55392/2025 WP(C)/428/2026	SIKANDAR KUMAR VS UNION OF INDIA	LINGARAJ SARANGI VS	// 0 //
291	D-WP(C)/52475/2025 WP(C)/429/2026	KANCHAN PATRA VS STATE OF ODISHA	ASISH CHANDRA RATH VS	// 0 //
292	D-WP(C)/53/2026 WP(C)/430/2026	ASTARANG SANSKRIT DEGREE COLLEGE, PURI VS STATE OF ODISHA	SWAPNIL ROY VS	// 0 //
293	D-WP(C)/54456/2025 WP(C)/431/2026	SARITA MISHRA VS STATE OF ODISHA	SAROJ KU. MISHRA VS	// 0 //
294	D-WP(C)/47459/2025 WP(C)/432/2026	DIVISIONAL MANAGER NEW INDIA ASSURANCE COMPANY LIMITED, CUTTACK VS PITAMBAR PRADHAN	GIRIJA PRASAD DUTTA VS	// 0 //
295	D-WP(C)/58/2026	SHIBA CHARAN PANDA	SWAPNIL ROY	//

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	WP(C)/433/2026	VS STATE OF ODISHA	VS	0 //
296	D-WP(C)/54/2026	ASHOK KUMAR SAHOO	KUNAL KUMAR SWAIN	//
	WP(C)/434/2026	VS STATE OF ODISHA	VS	0 //
297	D-WP(C)/48894/2025	ODISHA GRAMEEN BANK, GANDAMUNDA, BBSR	AUROVINDA MOHANTY	//
	WP(C)/435/2026	VS THE SECY OFFICE OF THE INSURANCE OMBUDSMAN, BBSR	VS	0 //
298	D-WP(C)/86/2026	PUSHPANJALI PADHAN	ARJUNA CHARANA BEHERA	//
	WP(C)/436/2026	VS STATE OF ODISHA	VS	0 //
299	D-WP(C)/591/2026	BHAKTARAM PATTANAYAK	TANMAY MISHRA	//
	WP(C)/437/2026	VS STATE OF ODISHA	VS	0 //
300	D-WP(C)/59/2026	DEBABRATA DAS	SWAPNIL ROY	//
	WP(C)/438/2026	VS STATE OF ODISHA	VS	0 //
301	D-WP(C)/94/2026	SOUMITRI BHUE	ARJUNA CHARANA BEHERA	//
	WP(C)/439/2026	VS STATE OF ODISHA	VS	0 //
302	D-WP(C)/640/2026	KRUSHNA CHANDRA PANDA	MANAS RANJAN BAUG	//
	WP(C)/440/2026	VS COMMISSIONER, BHUBANESWAR MUNICIPAL CORPORATION	VS	0 //
303	D-WP(C)/49492/2025	PALAU BAG	KISHORE KUMAR MISHRA	//
	WP(C)/441/2026	VS ADDITIONAL COMMISSIONER SETTLEMENT AND CONSOLIDATION, BARGARH	VS	0 //
304	D-WP(C)/95/2026	ANADI PADHAN	ARJUNA CHARANA BEHERA	//
	WP(C)/442/2026	VS STATE OF ODISHA	VS	0 //
305	D-WP(C)/53868/2025	BRAJAKISHORE SAHOO	PRASANNA KUMAR RATH (1)	//
	WP(C)/443/2026	VS STATE OF ODISHA	VS	0 //
306	D-WP(C)/405/2026	NAKULA SAHOO	NIRANJAN LENKA	//
	WP(C)/444/2026	VS	VS	0

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307	D-WP(C)/49122/2025 WP(C)/445/2026	STATE OF ODISHA JHUNU SWAIN VS	ASMIYA RANJAN MAJHI VS	// // 0
308	D-WP(C)/53835/2025 WP(C)/446/2026	THE CHAIRMAN-CUM-MANAGING DIRECTOR, EASTERN COAL FIELDS LIMITED, BURDWAN, WEST BENGAL KRUSHNA CHANDRA MOHAPATRA VS	BHUBANESWAR DASH VS	// // 0
309	D-WP(C)/55569/2025 WP(C)/447/2026	STATE OF ODISHA JYOTIN KUMAR SAHOO VS	SOUBHAGYA SWAIN VS	// // 0
310	D-WP(C)/140/2026 WP(C)/448/2026	STATE OF ODISHA RUNA MAHAKUD VS	PRAKASH KUMAR MISHRA VS	// // 0
311	D-WP(C)/49747/2025 WP(C)/449/2026	STATE OF ODISHA DILLIP KUMAR SAHOO VS	GAYNENDRA KUMAR PARIDA VS	// // 0
312	D-WP(C)/55373/2025 WP(C)/450/2026	SUPERINTENDENT, CUTTACK-1 EAST CIRCLE SANTOSH KUMAR MISHRA VS	AKSHAYA KUMAR JENA VS	// // 0
313	D-WP(C)/53612/2025 WP(C)/451/2026	STATE OF ODISHA ITISHREE NAYAK VS	RASHMI RANJAN DAS VS	// // 0
314	D-WP(C)/415/2026 WP(C)/452/2026	STATE OF ODISHA DIBYA RANJAN MOHANTY VS	NIRANJAN LENKA VS	// // 0
315	D-WP(C)/50677/2025 WP(C)/453/2026	MANAGING DIRECTOR, TATA POWER NORTH ODISHA DISTRIBUTION LIMITED (TPNODL), BBSR SHYAMA AGRAWALLA VS	SOURAV SUMAN BHUYAN VS	// // 0
316	D-WP(C)/53936/2025 WP(C)/454/2026	STATE OF ODISHA SYNERGY SCHOOL OF ENGINEERING VS	DEVI PRASAD DASH VS	// // 0
317	D-WP(C)/49900/2025 WP(C)/455/2026	STATE OF ODISHA PANCHANAN BEHERA VS	SARASWATI BEHERA VS	// // 0
		STATE OF ODISHA		//

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318	D-WP(C)/54106/2025 WP(C)/456/2026	LAXMAN BARIK VS STATE OF ODISHA	MADHUSUDAN MISHRA VS	// 0 //
319	D-WP(C)/626/2026 WP(C)/457/2026	ABHIMANYU BHOL VS STATE OF ODISHA	SUSANTA KUMAR BARAL VS	// 0 //
320	D-WP(C)/126/2026 WP(C)/458/2026	SUNYA MANGARAJ VS STATE OF ODISHA	PRAKASH KUMAR MISHRA VS	// 0 //
321	D-WP(C)/54226/2025 WP(C)/459/2026	GEETA PADHI VS STATE OF ODISHA	SUBASH CHANDRA PUSPALAKA VS	// 0 //
322	D-WP(C)/54142/2025 WP(C)/460/2026	SASHI GOUD VS STATE OF ODISHA	DHANANJAYA MUND VS	// 0 //
323	D-WP(C)/54230/2025 WP(C)/461/2026	GOUTAM KUMAR MISHRA VS STATE OF ODISHA	SUBASH CHANDRA PUSPALAKA VS	// 0 //
324	D-WP(C)/660/2026 WP(C)/462/2026	SANTOSH KUMAR BEHERA @ SANTOSH BEHERA VS THE REGIONAL MANAGER, ODISHA GRAMEEN BANK, BERHAMPUR	SISIRA PANIGRAHI VS	// 0 //
325	D-WP(C)/54254/2025 WP(C)/463/2026	RAJENDRA KUMAR PATRA VS STATE OF ODISHA	DILLIP KUMAR SAMAL VS	// 0 //
326	D-WP(C)/54758/2025 WP(C)/464/2026	JAYAMANGAL MEHER VS STATE OF ODISHA	AMIT PRASAD BOSE VS	// 0 //
327	D-WP(C)/128/2026 WP(C)/465/2026	HEMARAJ SAHU VS STATE OF ODISHA	PRAKASH KUMAR MISHRA VS	// 0 //
328	D-WP(C)/54778/2025 WP(C)/466/2026	RASHMI REKHA SINGH VS STATE OF ODISHA	NIRANJAN LENKA VS	// 0 //
329	D-WP(C)/49903/2025	PANCHANAN BEHERA	SARASWATI BEHERA	//

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	WP(C)/467/2026	VS STATE OF ODISHA	VS	0 //
330	D-WP(C)/55098/2025 WP(C)/468/2026	M/S LAGNA TRADERS, CUTTACK VS STATE OF ODISHA	PRABODHA CHANDRA NAYAK VS	// 0 //
331	D-WP(C)/131/2026 WP(C)/469/2026	RANJENDRA GADATIA VS STATE OF ODISHA	PRAKASH KUMAR MISHRA VS	// 0 //
332	D-WP(C)/808/2026 WP(C)/470/2026	JYOTI RANJAN BEHERA VS STATE OF ODISHA	DEEPALI MAHAPATRA VS	// 0 //
333	D-WP(C)/53947/2025 WP(C)/471/2026	ANUPOMA DALAI VS STATE OF ODISHA	KRUTIBASH MOHAPATRA VS	// 0 //
334	D-WP(C)/727/2026 WP(C)/472/2026	ASIM MANJUMDAR VS STATE OF ODISHA	KEDAR SANKAR SAHU VS	// 0 //
335	D-WP(C)/55179/2025 WP(C)/473/2026	SAROJA KUMAR DASH VS STATE OF ODISHA	SUBHADUTTA ROUSTRAY VS	// 0 //
336	D-WP(C)/136/2026 WP(C)/474/2026	RAJIB MAJHI VS STATE OF ODISHA	PRAKASH KUMAR MISHRA VS	// 0 //
337	D-WP(C)/135/2026 WP(C)/475/2026	CHANDRAKANTI MEHER VS STATE OF ODISHA	PRAKASH KUMAR MISHRA VS	// 0 //
338	D-WP(C)/55105/2025 WP(C)/476/2026	PRAGYAPARAMITA DAS VS STATE OF ODISHA	SRINIVAS MOHANTY VS	// 0 //
339	D-WP(C)/53953/2025 WP(C)/477/2026	RAJENDRA NARAYAN KAR VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //
340	D-WP(C)/138/2026 WP(C)/478/2026	RANJIT KUMAR SAHU VS	PRAKASH KUMAR MISHRA VS	// 0

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341	D-WP(C)/402/2026 WP(C)/479/2026	STATE OF ODISHA PARWANA PARBIN VS BOARD OF REVENUE, ODISHA, CUTTACK	PRADEEP KUMAR MOHANTY VS	// // 0 //
342	D-WP(C)/53952/2025 WP(C)/480/2026	NARMADA NAYAK VS SUB COLLECTOR SADAR, CUTTACK	SANGRAM MISHRA VS	// 0 //
343	D-WP(C)/55156/2025 WP(C)/481/2026	GOPI ROUT VS STATE OF ODISHA	BANSHIDHAR SATAPATHY VS	// 0 //
344	D-WP(C)/55162/2025 WP(C)/482/2026	BINODINI BEHERA VS STATE OF ODISHA	GYANA RANJAN SETHI VS	// 0 //
345	D-WP(C)/127/2026 WP(C)/483/2026	MANOJ KUMAR PRADHAN VS STATE OF ODISHA	PRAKASH KUMAR MISHRA VS	// 0 //
346	D-WP(C)/53134/2025 WP(C)/484/2026	CHIEF ENGINEER (ROADS-II), NIRMAN SOUDH, BHUBANESWAR VS M/S ARSS GVR JV, MANCHESWAR INDUSTRIAL ESTATE, BBSR	SWAYAMBHU MISHRA, A.S.C VS	// 0 //
347	D-WP(C)/55189/2025 WP(C)/485/2026	M/S. VISION INSTITUTE OF MEDICAL SCIENCE AND RESEARCH, CUTTACK VS STATE OF ODISHA	SUBHANKAR ROUT VS	// 0 //
348	D-WP(C)/55203/2025 WP(C)/486/2026	GANGADHAR LENKA VS STATE OF ODISHA	DURGESH NARAYAN RATH VS	// 0 //
349	D-WP(C)/53950/2025 WP(C)/487/2026	MAITHILI SHARAN PATRA VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //
350	D-WP(C)/55525/2025 WP(C)/488/2026	DR. KEERTIDHARA DAS VS STATE OF ODISHA	RAJJEET ROY VS	// 0 //
351	D-WP(C)/376/2026 WP(C)/489/2026	BIDHUBHUSAN MISHRA VS STATE OF ODISHA	ATUL TRIPATHY VS	// 0 //

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352	D-WP(C)/372/2026 WP(C)/490/2026	RANJAN KUMAR MISHRA VS STATE OF ODISHA	ATUL TRIPATHY VS	// 0 //
353	D-WP(C)/102/2026 WP(C)/491/2026	JAGYENSWAR NAIK VS THE COMMISSIONER OF CT AND GST, ODISHA	PRABODHA CHANDRA NAYAK VS	// 0 //
354	D-WP(C)/54768/2025 WP(C)/492/2026	PRAVAS KUMAR PRADHAN VS STATE OF ODISHA	UMESH CHANDRA MOHANTY VS	// 0 //
355	D-WP(C)/483/2026 WP(C)/493/2026	GYANA RANJAN DAS VS STATE OF ODISHA	ATUL TRIPATHY VS	// 0 //
356	D-WP(C)/673/2026 WP(C)/494/2026	SURYAKANTA DINDA VS STATE OF ODISHA	DHANANJAYA MUND VS	// 0 //
357	D-WP(C)/42/2026 WP(C)/495/2026	SUBASH CHANDRA PRADHAN VS STATE OF ODISHA	PABITRA KUMAR DUTTA VS	// 0 //
358	D-WP(C)/369/2026 WP(C)/496/2026	RENUBALA MISHRA VS STATE OF ODISHA	ATUL TRIPATHY VS	// 0 //
359	D-WP(C)/378/2026 WP(C)/497/2026	BISWA BHUSAN MISHRA VS STATE OF ODISHA	ATUL TRIPATHY VS	// 0 //
360	D-WP(C)/381/2026 WP(C)/498/2026	BISWA RANJAN DAS VS STATE OF ODISHA	ATUL TRIPATHY VS	// 0 //
361	D-WP(C)/180/2026 WP(C)/499/2026	KALIPADA BADI VS STATE BANK OF INDIA, MAYURBHANJ	ANJAN KUMAR BISWAL VS	// 0 //
362	D-WP(C)/53707/2025 WP(C)/500/2026	BANABASA RANA VS STATE OF ODISHA	DHANANJAYA MUND VS	// 0 //
363	D-WP(C)/768/2026	SARAT CHANDRA SAHOO	KUNAL KUMAR SWAIN	//

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	WP(C)/501/2026	VS STATE OF ODISHA	VS	() //
364	D-WP(C)/368/2026 WP(C)/502/2026	BISHNU PRASAD RAY VS STATE OF ODISHA	ATUL TRIPATHY VS	// () //
365	D-WP(C)/221/2026 WP(C)/503/2026	SUDHIR KUMAR DAS VS THE COLLECTOR, KHURDA	GOPINATH MISHRA VS	// () //
366	D-WP(C)/828/2026 WP(C)/504/2026	MANORANJAN SAHOO VS STATE OF ODISHA	GYANA RANJAN SETHI VS	// () //
367	D-WP(C)/762/2026 WP(C)/505/2026	DILLIP KUMAR SINHA VS STATE OF ODISHA	SUDEEPTA KUMAR SINGH VS	// () //
368	D-WP(C)/55276/2025 WP(C)/506/2026	RAGHUNATH BISWAL VS STATE OF ODISHA	KRISHNA CHANDRA SAHU VS	// () //
369	D-WP(C)/367/2026 WP(C)/507/2026	GAYATRI RAY VS STATE OF ODISHA	ATUL TRIPATHY VS	// () //
370	D-WP(C)/51747/2025 WP(C)/508/2026	NIRUPAMA DAS VS STATE OF ODISHA	JAGAJIBAN PRADHAN VS	// () //
371	D-WP(C)/765/2026 WP(C)/509/2026	ANANTA KUMAR SAHOO VS STATE OF ODISHA	SUDEEPTA KUMAR SINGH VS	// () //
372	D-WP(C)/55291/2025 WP(C)/510/2026	NARAYAN DAS VS STATE OF ODISHA	SRINIVAS MOHANTY VS	// () //
373	D-ABLAPL/39889/2025 ABLAPL/126/2026	MITHUN DISHRI VS STATE OF ODISHA	SANDIP KUMAR BARIK VS	TUSRA /102 /2022 () //
374	D-ABLAPL/40085/2025 ABLAPL/127/2026	AMINA ROUT VS	ABINASH SHARMA VS	TIGIRIA /76 /2023 ()

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375	D-ABLAPL/40087/2025 ABLAPL/128/2026	STATE OF ODISHA PRAKASH KUMAR ROUT VS STATE OF ODISHA	ABINASH SHARMA VS	// TIGIRIA /76 /2023 ()
376	D-ABLAPL/40098/2025 ABLAPL/129/2026	STATE OF ODISHA SK. WASIM VS STATE OF ODISHA	SANDEEP RAJ PANDA VS	// TELKOI /322 /2025 ()
377	D-ABLAPL/40146/2025 ABLAPL/130/2026	STATE OF ODISHA SAGAR MALIK VS STATE OF ODISHA	SAKTIDHARA MISHRA VS	// TIHIDI /334 /2025 ()
378	D-ABLAPL/40402/2025 ABLAPL/131/2026	STATE OF ODISHA PRADYUMNA MOHAPATRA VS STATE OF ODISHA	SATYABRATA DASH VS	// PARADEEP MODEL /326 /2025 ()
379	D-ABLAPL/163/2026 ABLAPL/132/2026	STATE OF ODISHA RAMA PARIDA VS STATE OF ODISHA	SANJIT MISHRA VS	// KAKATAPUR /38 /2017 ()
380	D-ABLAPL/40801/2025 ABLAPL/133/2026	STATE OF ODISHA NISHI KANT AGHRIA @ NISHI AGHRIA VS STATE OF ODISHA	JNYANANANDA PANDA VS	// GOLAMUNDA /185 /2025 ()
381	D-ABLAPL/187/2026 ABLAPL/134/2026	STATE OF ODISHA RUBY BARIK VS STATE OF ODISHA	MANORANJAN DAS VS	// JENAPUR /453 /2025 ()
382	D-ABLAPL/40809/2025 ABLAPL/135/2026	STATE OF ODISHA UDAYA DUTTA VS STATE OF ODISHA	AJAYA KUMAR PRADHAN VS	// KISSANNAGAR PS /352 /2025 ()
383	D-ABLAPL/110/2026 ABLAPL/136/2026	STATE OF ODISHA MAHAMMAD TANVEER @ TANWIR VS STATE OF ODISHA	SAUMYA RANJAN PRADHAN VS	// MAHILA P.S.(BBSR) /382 /2025 ()
384	D-ABLAPL/189/2026 ABLAPL/137/2026	STATE OF ODISHA GURUBARI DANDAPAT VS STATE OF ODISHA	KHUSBU PANIGRAHI VS	// JALESWAR /503 /2025 ()
385	D-ABLAPL/114/2026 ABLAPL/138/2026	STATE OF ODISHA SANJEEB KUMAR SAHU @ SIPU SAHU VS STATE OF ODISHA	PARTHA SARATHI DAS VS	// KEONJHAR SADAR /396 /2025 ()

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386	D-ABLAPL/194/2026 ABLAPL/139/2026	ABHIMANIKA BAGAR @ DABLU VS STATE OF ODISHA	DIBYA PRAKASH MISHRA VS	BANHARPALI /263 /2025 () //
387	D-ABLAPL/251/2026 ABLAPL/140/2026	HARI MALIK @ HARIHAR MALIK VS STATE OF ODISHA	BIJAY KUMAR PARIDA VS	SORO /1050 /2025 () //
388	D-ABLAPL/116/2026 ABLAPL/141/2026	SANJEEB KUMAR SAHU @ SIPU SAHU VS STATE OF ODISHA	PARTHA SARATHI DAS VS	KEONJHAR SADAR /424 /2025 () //
389	D-ABLAPL/118/2026 ABLAPL/142/2026	RAKESH KUMAR MANNA VS STATE OF ODISHA	DHARMENDRA SETHY VS	SINGLA /164 /2025 () //
390	D-ABLAPL/119/2026 ABLAPL/143/2026	SURYANARAYAN PANIGRAHI VS STATE OF ODISHA	RABINDRA NATH PRUSTY VS	BEGUNIA P.S. /398 /2025 () //
391	D-ABLAPL/146/2026 ABLAPL/144/2026	SWORNA SAHU @ SWARNA LATA SAHU VS STATE OF ODISHA	AMULYA RATNA PANDA VS	PHULBANI SADAR /250 /2025 () //
392	D-ABLAPL/18/2026 ABLAPL/145/2026	MOHD AFROZ VS STATE OF ODISHA	BHARAT JALLI VS	KHANDAGIRI P.S. /956 /2025 () //
393	D-ABLAPL/157/2026 ABLAPL/146/2026	SOBHA SAHU @ SOUBHAGINI SAHU VS STATE OF ODISHA	AMULYA RATNA PANDA VS	PHULBANI SADAR /250 /2025 () //
394	D-ABLAPL/267/2026 ABLAPL/147/2026	SUDHANSU JENA @ KALU VS STATE OF ODISHA	AMULYA RATNA PANDA VS	MANGALPUR /392 /2025 () //
395	D-ABLAPL/168/2026 ABLAPL/148/2026	JAMADAGNI PANDA VS STATE OF ODISHA	MRUTYUNJAY PAGAL VS	JAJPUR SADAR /414 /2025 () //
396	D-ABLAPL/169/2026 ABLAPL/149/2026	AKASH RANJAN PANDEY VS STATE OF ODISHA	AMIT KUMAR PATRA VS	PUINTALA /343 /2025 () //
397	D-ABLAPL/172/2026	BISWAJIT SAMAL	BISWARANJAN DALAI	DHARMASALA /731 /2025

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	ABLAPL/150/2026	VS STATE OF ODISHA	VS	() //
398	D-ABLAPL/177/2026 ABLAPL/151/2026	JAYADEB DAS VS STATE OF ODISHA	KHUSBU PANIGRAHI VS	Bamapada (Industrial Area) /309 /2025 () //
399	D-ABLAPL/201/2026 ABLAPL/152/2026	RAJYAPAL BADHIA @ RAJPAL LUHA VS STATE OF ODISHA	JAYADEBA BEHERA VS	PATNAGARH /415 /2025 () //
400	D-ABLAPL/36794/2025 ABLAPL/153/2026	MOHAMMAD NISAR VS STATE OF ODISHA	SWARAJ PATEL VS	KUTRA /50 /2023 () //
401	D-ABLAPL/95/2026 ABLAPL/154/2026	KRUSHNA BEHERA @ KRUSHNA CHANDRA BEHERA VS STATE OF ODISHA	YUVRAJ PAREKH VS	KHUNTUNI /278 /2025 () //
402	D-ABLAPL/274/2026 ABLAPL/155/2026	BISWAJIT MALLICK VS STATE OF ODISHA	BISWORANJAN SWAIN VS	CHANDABALI /493 /2025 () //
403	D-ABLAPL/207/2026 ABLAPL/156/2026	ANANDA SAGAR SETH VS STATE OF ODISHA	JAYADEBA BEHERA VS	BOLANGIR TOWN /764 /2025 () //
404	D-ABLAPL/281/2026 ABLAPL/157/2026	CHANDAN PATRA VS STATE OF ODISHA	AMULYA RATNA PANDA VS	KASAFAL MARINE /59 /2024 () //
405	D-ABLAPL/97/2026 ABLAPL/158/2026	MANAS BEHERA @ MANAS CHANDRA BEHERA VS STATE OF ODISHA	YUVRAJ PAREKH VS	KHUNTUNI /278 /2025 () //
406	D-ABLAPL/40074/2025 ABLAPL/159/2026	THIRUPATI KIRAN VS STATE OF ODISHA	K. CHANDRA SEKHAR VS	SAHID NAGAR P.S. /166 /2021 () //
407	D-ABLAPL/40153/2025 ABLAPL/160/2026	SAROJ @ SORAJ MAHALIK VS STATE OF ODISHA	SAKTIDHARA MISHRA VS	TIHIDI /403 /2025 () //
408	D-ABLAPL/154/2026 ABLAPL/161/2026	KARUNAKAR MUDULI VS	SATYABRATA SENAPATI VS	OUPADA /118 /2025 ()

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409	D-ABLAPL/40577/2025 ABLAPL/162/2026	STATE OF ODISHA GOBINDA CHAMPATI VS	ACHYUTANANDA PATTANAİK VS	// JANKIA P.S. /414 /2025 ()
410	D-ABLAPL/188/2026 ABLAPL/163/2026	STATE OF ODISHA RAJIB LOCHAN DAS VS	DIPTI RANJAN MOHAPATRA VS	// //0 ()
411	D-ABLAPL/183/2026 ABLAPL/164/2026	STATE OF ODISHA PRATYUSHA PRASANNA KAR VS	DIPTI RANJAN MOHAPATRA VS	// //0 ()
412	D-ABLAPL/160/2026 ABLAPL/165/2026	STATE OF ODISHA LUSI SAHU @ MALATI SAHU VS	AMULYA RATNA PANDA VS	// PHULBANI SADAR /250 /2025 ()
413	D-ABLAPL/161/2026 ABLAPL/166/2026	STATE OF ODISHA SK. ABBAS VS STATE OF ODISHA	SANDEEP RAJ PANDA VS	// GHATAGAON /121 /2023 () //